

**Central Administrative Tribunal
Jammu Bench, Jammu**



T.A. No.3584/2021
(S.W.P. No.531/2011)

Tuesday, this the 25th day of May, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Tarun Shridhar, Member (A)**

Dr. Kulvinder Singh,
S/o S. Nanak Singh,
R/o Gadpora Tral, Pulwama
Aged 39 years.

..Applicant

(Mr. Jahagir Iqbal Ganai, Senior Advocate)

VERSUS

1. State of Jammu and Kashmir
Through Commissioner/Secretary to Govt.,
Health & Medical Education Deptt.
Civil Sectt. Srinagar/Jammu.
2. Director Health Services,
Kashmir Division at Srinagar.
3. Principal
Govt. Medical College, Srinagar.

...Respondent

(Mr. Rajesh Thappa, Deputy Advocate General)



ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Learned senior counsel for applicant submits that the T.A. has become infructuous. It is accordingly dismissed as infructuous.

There shall be no order as to costs.

**(Tarun Shridhar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

May 25, 2021
/sunil/rk/ankit/sd